

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 39 of 2017 &
IA Nos. 93, 94 & 95 of 2017**

Dated: 10th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

Reliance Gas Transportation Infrastructure Ltd. ...Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board ...Respondent(s)

Counsel for the Appellant(s) : Mr. N. Venkatraman
Mr. K.R. Sasiprabhu
Mr. Gaurav Mitra
Mr. Vishnu Sharma
Ms. Rashmita
Mr. R. Satish Kumar

Counsel for the Respondent(s) : -

ORDER

Issue notice on the Appeal as well as on the stay to the Respondents returnable on 03.03.2017. Dasti, in addition, is permitted.

List the matter on **03.03.2017.**

(B.N. Talukdar)
Technical Member (P&NG)
Ts/Vg

(Justice Ranjana P. Desai)
Chairperson